## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

**UNSTARRED QUESTION NO.: 137** (To be answered on the 20<sup>th</sup> July 2023)

## MISBEHAVIOUR BY IN-FLIGHT PASSENGERS

## 137. SHRI ADALA PRABHAKARA REDDY SHRI CHANDRA SEKHAR BELLANA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the incidents reported on in-flight passenger misbehaviour during the last one year, State/UT-wise;
- (b) whether the Government proposes to widen the ambit of the powers of the Directorate General of Civil Aviation (DGCA) to tackle such incidents; and
- (c) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) A total of 63 passengers have been placed in "No Fly List" during the year 2022, for the period as recommended by the airline's Internal Committee, constituted in accordance with Civil Aviation Requirement (CAR) on unruly passengers. In 2023, 37 passengers have been placed in "No Fly List" upto 15.07.2023. The majority of the passengers placed in "No Fly List" were for violation related to not wearing masks or not obeying the instructions of the crew members.

No State wise/ UT wise classification of incidents is maintained by DGCA since majority of the incidents takes place mid-air during the flight.

(b) & (c) No such proposal is under consideration.

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